

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO-936**  
ANSWERED ON-09/02/2021

**RENEWABLE ENERGY GENERATION UNDER PM-KUSUM IN ODISHA**

936. SHRI BHASKAR RAO NEKKANTI

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the target of renewable energy generation for the State of Odisha under Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM); and

(b) the allocation and disbursement of Central financial assistance for Odisha under PMKUSUM?

**ANSWER**

THE MINISTER OF STATE (I/C) FOR NEW & RENEWABLE ENERGY, POWER and  
MoSfor SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI R.K. SINGH)

(a)&(b)The Ministry of New and Renewable Energy is implementing Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM) in the country including in the state of Odisha. The Scheme has three components:

- **Component-A:** setting-up of Decentralized Solar Power Plants.
- **Component-B:** Installation of standalone Solar Powered Agriculture Pumps.
- **Component-C:** Solarisation of Grid-connected Agriculture Pumps.

Allocation of capacities under the Scheme is being made based on the demand received from the States/UTs under the three components of the Scheme. During FY 2019-20, based on demand received from the State of Odisha, 2500 standalone solar pumps were sanctioned under Component-B of the Scheme. No demand was received from the state under Component-A and Component-C during that year.

During current year, based on demand received from state of Odisha, sanction for installation of small solar power plants of aggregate capacity of 500 MW under Component-A and installation of 2500 standalone solar pumps under Component-B of the Scheme has been issued. No demand has been received from the state under Component-C.

An advance CFA of Rs. 76.56 lakh has been released to the state against the capacity sanctioned during FY 2019-20 under Component-B of the Scheme.

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